F.No.A.26017/85/2014/Ad.II-A
Government of India
Ministry of Finance
Department of Revenue
Central Board of Excise & Customs
*****

Room No. 274-A, North Block,
New Delhi, the 30th September, 2016.

Subject: Aadhaar Enabled Biometric Attendance System (AEBAS) for organisations of CBEC located in Delhi – Monitoring of the System.

I am hereby enclosing a copy of Cabinet Secretary DO letter No.171/2/5/2014-Cab.III dated 28th July, 2016 on the subject mentioned above, for compliance.

2. Status report in the matter may be sent to the Board, at the earliest.

(A. K. Qasim)
Director
Tel No. 011-23093102

Encl: As above.
Copy to:
8. Directorate General of Safeguards Customs and Central Excise, 2nd Floor, Bhai Vir Singh Sahitya Sadan, Bhai Vir Singh Marg, Gole Market, New Delhi – 110 001.
9. Directorate General of Human Resource Development, Customs and Central Excise, C-4, West Wing, Ground Floor, IRCON Building, District Centre Saket, New Delhi-110 017.
13. Directorate of Legal Affairs, Central Board of Excise & Customs, 4th Floor Rajendra Bhawan, 210, Deen Dayal Upadhayay Marg, New Delhi-110002.
15. Directorate of Central Revenues Control Laboratory (CRCL), Hill Side Road, Pusa Campus, New Delhi - 110012.
17. Legal Cell/CX.8A CBEC, 5th Floor, HUDCO Vishala Building, B-Wing, Bhikaji Cama Place, R. K. Puram, New Delhi – 110066.
18. Anti-Smuggling, CBEC, 5th Floor, HUDCO Vishala Building, B-Wing, Bhikaji Cama Place, R. K. Puram, New Delhi – 110066.
20. Vigilance, CBEC, 6th Floor, HUDCO Vishala Building, B-Wing, Bhikaji Cama Place, R. K. Puram, New Delhi – 110066.
22. Revision Application, CBEC, 6th Floor, HUDCO Vishala Building, B-Wing, Bhikaji Cama Place, R. K. Puram, New Delhi – 110066.
24. Authority for Advance Rulings, Central Excise, Customs and Service Tax, 4th Floor, Samrat Hotel, Chanakyapuri, New Delhi-110021.
28. Chief Commissioner of Customs (Delhi Zone), New Custom House, Near I.G.I. Airport & Cargo Complex, New Delhi-110037.
32. Office of Large Tax Payers Unit Delhi, NBCC Plaza, Pushp Vihar, Saket, New Delhi-110017.
34. Office of Dy. Commissioner, Service Tax Division, 7th Floor, Block 11, CGO Complex, Lodhi Road, New Delhi-110003.

CC to:-
1. Shri V. K. Gupta, Director (Tech), NIC, Room No.35 A & B, North Block, New Delhi.
2. J. S. (Revenue) for information and necessary action.
3. DG (Systems) - with a request to upload the above instructions on the website of CBEC.

(A.K. Qasimi)
Director
Tel No. 011-23093102
D.O. No. 171/2/5/2014-Cab.III

28th July, 2016

Dear Secretary,

As you are aware, the Aadhaar Enabled Biometric Attendance System (AEBAS) has been functional in your Ministry/Organisations under its jurisdiction since December 2014. Requisite IT infrastructure for AEBAS has been provided and attendance reports of employees of your Ministry are available in easy to use formats in the online dashboard at attendance.gov.in. MIS reports, including employee wise analysis of attendance, are also available in the online account provided to the designated Nodal Officer of your Ministry.

2. You will appreciate that full advantage of AEBAS can be realized only when it is monitored meaningfully. Towards this end, it is imperative that the database of employees is updated from time to time and reports generated are used for monitoring and ensuring punctuality on a regular basis. Needless to say, the physical security as well as upkeep and maintenance of the biometric devices installed in your offices for AEBAS must also be ensured.

I would therefore urge you to take personal interest in streamlining the functioning and utilization of AEBAS in your Ministry.

With regards,

Yours sincerely,

Dr. Hasmukh Adhia
Secretary,
Department of Revenue
New Delhi

(P.K. Sinha)